

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. M.P. No.3189 of 2019**

Deepak Kumar Bagty

...

Petitioner

Versus

The Union of India through C.B.I.

...

Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Sanjay Kr. Pandey, Advocate

For the C.B.I : Mr. Rohit Sinha, Advocate

Order No.06 Dated- 25.06.2020

Learned counsel for the petitioner seeks permission of this Court to withdraw this Cr.M.P with a prayer to file an appropriate application.

Permission accorded.

This Cr.M.P. stands dismissed as withdrawn.

(Anil Kumar Choudhary, J.)